

Drilling of Oil and Natural Gas Wells

5405. SHRI VISHWANATHAN KANITHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of oil and gas wells drilled so far;

(b) in how many wells the oil and gas have been found and the quantity thereof; and

(c) the percentage of natural gas being utilised for industrial purposes?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) 7021.

(b) Oil has been found in 4107 wells and gas in 417 wells. Quantities vary from time to time.

(c) Over 70% of the gas is being utilised in the industrial sector including power, fertilizer, steel and other industrial purposes.

[*Translation*]

Complaints against DESU officials

5406. SHRIMATI SHEELA GAUTAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether complaints against employees/officers of the Delhi Electric Supply Undertaking are pending for a long time;

(b) if so, the reasons therefor;

(c) whether the vigilance department of DESU has fixed any time limit for the disposal of these cases;

(d) if so, whether such complaints are

proposed to be disposed of within the time limit fixed for the purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). According to DESU, action on the complaints against its employees/officers is pending for some time in certain cases. Though efforts are made by DESU to finalise the action on the complaints, delay takes place due to various reasons—non availability of records; waiting for the findings of the police authorities, CBI, where parallel investigations are initiated by such agencies; and time consuming process of the disciplinary proceedings.

(c) Since each complaint has to be examined on its own merits, no time limit has been fixed.

(d) to (e). Does not arise.

Reservation quota for Balaghat Junction

5407. SHRI VISHVESHWAR BHAGAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for reservation quota in first class in Mahanaoda Express and Chhatisgarh Express at Balaghat Junction for Balaghat district headquarters; and

(b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is demand for allotment of upper class quota.

(b) The meagre sale of 1st Class/A.C 2-tier tickets at Balaghat Station by these trains does not justify allotment of quota.